

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 62/1296/2020**

This the 11th day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. C.V. SANKAR, MEMBER (A)**



1. Fayaz Ahmed Bhat, Age 53 years, S/o Ghulam Mohammad Bhat, R/o Village Kadapora, Achabal Anantnag, District Anantnag.
2. Showkat Ahmed Khan, Age 43 years, S/o Bashir Ahmed Khan, R/o Arabal Shalimar, Srinagar, District Srinagar.
3. Gulzar Ahmed Rather, Age 43 years, S/o Mohammad Shaban Rather, R/o Danpora Brain Nishat, Srinagar, District Srinagar.
4. Tanveer Ahmed Rather, Age 34 years, S/o Mohammad Bakir, Rather, R/o Hanjiveera Pattan, District Baramulla.
5. Maqsood Ahmed Mir, Age 41 years, S/o Ghulam Mohammad Mir, R/o Village Balhama, Srinagar, District, Srinagar.
6. Shahnwaz Ali Bhat, Age 40 years, S/o Ali Mohammad Bhat, R/o Village Balhama Srinagar, District Srinagar.
7. Reyaz Ahmed Dar, Age 37 years, S/o Mohammad Ishaq Dar, R/o Village Suthsoo Kalan Budgam, District Budgam.
8. Fayaz Ahmed Aram, Age 32 years, S/o Ghulam Rasool Aram, R/o Near Aram Masjid Khanyar, Srinagar, District Srinagar.
9. Fayaz Ahmed Dohie, Age 34 years, S/o Mohammad Ibrahim, R/o Village Gundigurlan, Karnah, Kupwara, District Kupwara.
10. Ghulam Nabi Bhat, Age 44 years, S/o Abdul Rashid Bhat, R/o Hariwanto Tangmarg, Baramulla, District Baramulla.
11. Mushtaq Ahmed Shah, Age 41 years, S/o Sana Ullah Shah, R/o Village Udder Khud Khag, Budgam, District Budgam.
12. Mohammad Yousuf Ahanger, Age 41 years, S/o Ghulam Mohi-ud-din Ahanger, R/o Garoor, Bandipora, District Bandipora.
13. Nazir Ahmed Tiboo, Age 37 years, S/o Ghulam Mohammad, Tiboo, R/o Saida Kadal Aishre Bagh, Srinagar, District Srinagar.
14. Nazir Ahmed Bhat, Age 49 years, S/o Mohammad Afzal Bhat, R/o Village Garoor, Bandipora, District Bandipora.



15. Firdous Ahmed Sofi, Age 44 years, S/o Mohammad Shaban Sofi, R/o Tankipora, Srinagar, District Srinagar.
16. Jangbahadur Singh, Age 52 years, S/o Gurbaksh Singh, R/o Allochi Bagh, Srinagar, District Srinagar.
17. Bilal Ahmed Dar, Age 38 years, S/o Abdul Gani Dar, R/o Village Payer, Pulwama, District Pulwama.
18. Mohammad Ashraf Bhat, Age 46 yeas, S/o Habib Ullah Bhat, R/o Danpora Brain Nishat Srinagar, District Srinagar.
19. Mohammad Bakir Want, Age 46 years, S/o Mohammad Jaffar Want, R/o Moti Mohalla Dal, Srinagar, District Srinagar.
20. Ghulam Ali Haji, Age 41 years, S/o Ghulam Mohammad Haji, R/o Village Balhama, Srinagar, District Srinagar.
21. Mohammad Rafiq Khan, Age 34 years, S/o Nazir Ahmed Khan, R/o Hamdan Colony Zakoora, Srinagar, District Srinagar.
22. Imtiyaz Mohi-ud-din Malik, Age 34 years, S/o Ghulam Mohi-ud-Din Malik, R/o Village Doodipora, handwara, Kupwara, District Kupwara.
23. Fayaz Ahmed Sofi, Age 38 years, S/o Ghulam Mohammad Sofi, R/o Shalamar, Srinagar, Tehsil and District Srinagar.

.....Applicants

(Advocate: Mr. Faheem Shokat Butt)

**Versus**

1. Union Territory of Jammu and Kashmir through its Commissioner Secretary to Govt. Floriculture Department, Civil Sectt., Jammu 180001.
2. Commissioner Secretary to Government, General Administration Department, Civil Sectt; Jammu, 180001.
3. Director, Floriculture, Kashmir, 190001.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)

**ORDER****[O R A L]****(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

During the course of arguments, learned counsel for the applicants submitted that he will be satisfied if a direction is given to respondents to consider and decide the representation of the applicants dated 15.04.2020 (Annexure-A-12) by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicants, O.A is disposed of at the admission stage itself with a direction to respondents to decide the representation of the applicants dated 15.04.2020 (Annexure-A-12) by passing a reasoned and speaking order in accordance with rules and with intimation to the applicants within a period of two weeks from the date of receipt of a certified copy of this order. The OA shall also be treated as part of the representation for this purpose. Till any decision on the representation of the applicants, the respondents shall not deduct or recover any amount from the salary of the applicants.

3. It is made clear that we have not expressed any opinion on the merits of the case.

4. No order as to cost.

**(C.V. SANKAR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Arun*